

**Court-II**

**Before the Appellate Tribunal for Electricity, New Delhi  
(Appellate Jurisdiction)**

**IA No. 320 of 2016 & Appeal No. 179 of 2014**

Dated : 14<sup>th</sup> July, 2016

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

**GRIDCO Ltd. ...Appellant(s)**

**Versus**

**M/s SESA Sterlite Ltd. & Anr. ...Respondent(s)**

**M/s SESA Sterlite Ltd. ... Applicant(s)**

Counsel for the Appellant : Mr. Raj Kumar Mehta, Mr. Abhishek  
Upadhyay and Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. Akshat Jain

**ORDER**

On the adjournment application of the applicant(s), fix the matter for  
hearing on **22<sup>nd</sup> July, 2016.**

**( I. J. Kapoor )  
Technical Member**

**( Justice Surendra Kumar )  
Judicial Member**

*sh/suman*